

STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF  
CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF  
CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE  
QUARTER ENDING MARCH' 2018.

Sl.No	Name of the Court	Opening Balance as on 01/01/2018	Institution from 01/01/2018 to 31/03/2018	Disposal from 01/01/2018 to 31/03/2018	Pendency at the end of March,2018
1.	HIGH COURT OF SIKKIM	01	--	01	--



  
10/4/2018  
DEPUTY REGISTRAR (Judg.)  
High Court of Sikkim  
Gangtok